

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.11.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 865 of 2021	Sai Prasad Engineering Work Vs. Pranav Constructions Systems Pvt. Ltd.	Shradha Agrawal	Vinod Kothari
2.	Comp. App. (AT) (Ins) No. 917 of 2021	Ganga Ram Agarwal Resolution Professional Pal Infrastructure & Developers Ltd. Vs. Rameshwari & Ors.	Aditya Gauri	
3.	Comp. App. (AT) (Ins) No. 918 of 2021	Hasmukh N. Shah & Associates Vs. Victoria Entertainment Pvt. Ltd.	Manu Bakahi	
4.	Comp. App. (AT) (Ins) No. 919 of 2021	Hasmukh N. Shah & Associates Vs. Victoria Enterprises Ltd.	Manu Bakahi	
5.	Comp. App. (AT) (Ins) No. 920 of 2021	Hasmukh N. Shah & Associates Vs. Sanskar Info Pvt. Ltd.	Manu Bakahi	
6.	Comp. App. (AT) (Ins) No. 921 of 2021	Hasmukh N. Shah & Associates Vs. Eastern Ceramics Ltd.	Manu Bakahi	

### **For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd. & Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2
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8.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1
9.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg Pinaki Reddy
10.	Comp. App. (AT) (Ins) No. 373 of 2021	Anil Chhabria Vs. Beacon Truteeship Ltd. & Anr.	Kumar Anurag Singh	Sneha Jaisingh Amogh Joshi-R1 S. Gopal Krishnan- R2
11.	Comp. App. (AT) (Ins) No. 485 of 2021	Prayag Polytech Pvt. Ltd. Vs. Prayag Tubes Pvt. Ltd.	Vipul Ganda	Robin Singh Sirohi
12.	Comp. App. (AT) (Ins) No. 526 of 2021	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Arti Sharma	Ankit Raj Piyush Beniwal-R1 Amol Vyas-R2
13.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

#### For Hearing

14.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
15.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman- IRP
16.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar
17.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors.  <b>With</b>	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11

<b>18.</b>	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	Abhijeet Sinha-R1-4 Pushpendra Singh-R1 Abhirup Das Gupta Milan Singh Negi-R3 Bindu Bhatia-R5&14 Lokesh Malik-R13 Prateek Gupta-R6,7 &12 Vaibhav Tyagi-R8, R9 & R11 Ankur Kumar-RP
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**